

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY)NO.511 OF 2020

In the matter of:

R.K. Associates & Hoteliers Pvt Ltd

Appellant

Vs

BW Businessworld Media Pvt Ltd

Respondent

Mr. Nikhil Nayyar, Sr. Advocate, Mr. Gagan Gupta, Mr. Anurag Sarda, Mr. Umang Raj, Advocates for Appellant.

Mr. Petal Chandhok, Mr. Sudhanshu Pandey, Advocates for Respondent.

ORDER

27.01.2021- Heard learned counsel for the Appellant. He concluded his arguments. Learned counsel for the Respondent seeks an adjournment due to his sickness as he could not be able to argue the matter today.

Let the matter be fixed for hearing the arguments of Respondent on

2.2.2021.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Kanthi Narahari)
Member (Technical)**

Bm/bm